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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 215/9/AMR/2019
NAME OF THE COMPANY	Guntur Multi Packing Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Sudhaa Varshini Paper Mills Pvt Ltd
NAME OF THE RESPONDENT(S)	Guntur Multi Packing Industries Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

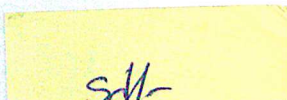
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation for the Petitioner. Order dated 03.12.2019 is not complied. The Company Petition is dismissed for non-prosecution.


MEMBER JUDICIAL

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